

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date:22th August, 2016****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Harsh Wardhan, Adv.	
2.	Appeal No. 14/2016(CZ)	Ajay Mishra Vs. State of M.P. & 7 Ors.	Mr. Rajesh hand, Adv.	
FOR HEARING				
3.	Original Application No. 342/2014(CZ) (M.A.No.309/16) (M.A.No.310/16)	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 12/2015(CZ)	Peeyush Jain Vs. Parenteral Drugs(India) Ltd. & 14 Ors.	Mr. R.S. Verma Adv. Mr. Vijayesh Atre, Adv. Mr. Yatish Laad, Adv. Ms. Deepali Garhewal, Adv.	
5.	Appeal No. 08/2015(CZ) (M.A.No.161/16)	Steel Authority of India Vs. Appeal Committee & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Purushaindra Kaurav. Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 99/2016(CZ)	Afsar Khan Vs. State of M.P. & 3 Ors..	Mr. Rajesh Chand, Adv.	
7.	Original Application No. 78/2016(CZ)	Chhattisgarh Nagrik Sangarh Samiti Vs. The Principal Secretary, Nagriye Prashasan & Vikas Vibhag, Raipur(C.G.) &7 Ors.	Mr. Anand Tiwari, Adv. Mr. Yugantar Tiwari, Adv.	
8.	Original Application No. 101/2015(CZ) (M.A.No.182/16) (M.A.No.183/16) (M.A.No.611/16)	Shailendra Singh Vs.s State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Pradeep Pawar, Adv. Mr. Amit Tiwari, Adv.	
9.	Original Application No. 96/2016(CZ)	Devideen & Anr. Vs. State of M.P. & 3 Ors.	Mr. Dharamvir Sharma, Adv.	

FOR COMPLIANCE

10.	Original Application No. 57/2013 (CZ) (M.A.No.706/15) (M.A.No.71/16) (M.A.No.72/16) (M.A.No.92/16)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv.R- 1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R- 2 Mr. Shivendu Joshi, Adv. R-3 Mr. Sandeep Singh, Adv. R-4	
11.	Original Application No. 81/2015(CZ)	Shridhar Shivaraman Vs. Govt. Of M.P. & Ors.	Mr. Shridhar Shivaraman, Applicant Mr. Pulkit Godha for Mr. Vijay Choudhary, Adv. Mr. Sachin K.Verma, Adv. Mr. Shivendu Joshi, Adv. Mr. Akshay Sapre, Adv. Mr. Alkesh Agrawal, Adv.	
12.	Appeal No. 01/2016 (M.A.No.03/16) (M.A.No.04/16)	Himanshu Tiwari Vs. Madhya Pradesh Road Development & Ors	Mr. Ayush Dev Bajpai, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in